

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The Voluntary Retirement of Sh. Ajay Dogra (E.C.-71894869) S/o Sh. S.R. Dogra, Sr. Judicial Assistant of this office is hereby accepted on his request and accordingly he stands relieved from his official duties w.e.f. 02.02.2026 (A/N).

Anju Bajaj Chandna

(Anju Bajaj Chandna)

Principal District & Sessions Judge (HQs),
Delhi

5737-5771

No. _____ Admn. II/PF-SJA&JA/Ret./2026

Delhi, Dated the 31 JAN 2026

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, Shahdara, North, North-West, South-West, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, Central District, Tis Hazari Courts, Delhi (to effect the recovery of due amount, before releasing retirement benefits, as per rules).
- 3 The Sr. Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, Central District, Tis Hazari Courts, Delhi.
- 6 The Sr. A.O. (J) / A.O. (J)/Branch Incharge, Vigilance & Litigation Branch:- Central District, Tis Hazari Courts, Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-SJA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 Dealing Assistants-Pay Bill and Service Book, Central District, THC, Delhi.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Pension Cell, Central District, Tis Hazari Courts, Delhi.
- 14 Dealing Official:- General Branch, Central District, THC, Delhi.
- 15 The District & Sessions Courts Employees Welfare Association: Delhi (Regd.), Room No. 28-A, THC, Delhi.
- 16 Sh. Ajay Dogra (E.C.-71894869) S/o Sh. S.R. Dogra, Sr. Judicial Assistant in the Accounts Branch, Central District, THC, Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical/hardware/Login Password/software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.

Also e-mail:-ajay.dogra38ad@gmail.com
ajay.71894869@ddc.nic.in

31/01/2026
Administrative Officer (Judl.), (Admn.II),
O/o Principal District & Sessions Judge (HQs):
Delhi